

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 2502/2022

MAH.ADIWASI THAKUR JAMAT SWARAKSHAN SAMITI

Appellant(s)

VERSUS

THE STATE OF MAHARASHTRA & ORS.

Respondent(s)

([TO GO BEFORE THREE HON'BLE JUDGES]

IA No. 113198/2021 - INTERVENTION APPLICATION

IA No. 113183/2021 - INTERVENTION APPLICATION

IA No. 102451/2021 - INTERVENTION/IMPLEADMENT

IA NO. 11010/2023-IMPLEADMENT

WITH

C.A. No. 2772/2022 (III)

C.A. No. 2536-2537/2022 (III)

C.A. No. 2533/2022 (III)

IA No. 119275/2021 - APPLICATION FOR SUBSTITUTION

IA No. 119276/2021 - CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.,

IA No. 119280/2021 - SETTING ASIDE AN ABATEMENT)

C.A. No. 2532/2022 (III)

C.A. No. 2534/2022 (III)

C.A. No. 2518/2022 (III)

C.A. No. 2517/2022 (III)

C.A. No. 2525/2022 (III)

C.A. No. 2520/2022 (III)

C.A. No. 2527/2022 (III)

C.A. No. 2526/2022 (III)

C.A. No. 2538/2022 (III)

C.A. No. 2541/2022 (III)

C.A. No. 2535/2022 (III)

C.A. No. 2546/2022 (III)

C.A. No. 3922-3923/2019 (III)

C.A. No. 2544-2545/2022 (III)

C.A. No. 2512/2022 (III)

**C.A. No. 2543/2022 (III)
(FOR ADMISSION and I.R.)**

C.A. No. 2542/2022 (III)

C.A. No. 2529/2022 (III)

C.A. No. 2540/2022 (III)

C.A. No. 2539/2022 (III)

C.A. No. 2514/2022 (III)

C.A. No. 2519/2022 (III)

C.A. No. 2524/2022 (III)

C.A. No. 2510/2022 (III)

C.A. No. 2506/2022 (III)

C.A. No. 2509/2022 (III)

C.A. No. 2508/2022 (III)

**C.A. No. 2507/2022 (III)
(IA No. 26481/2022 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 147968/2019 - APPROPRIATE ORDERS/DIRECTIONS)**

C.A. No. 8603/2010 (IX)

**IA No. 31895/2020 - APPLICATION FOR PERMISSION TO FILE IMPLEADMENT
IA No. 31901/2020 - INTERVENTION/IMPLEADMENT
IA No. 11883/2023 - INTERVENTION/IMPLEADMENT
IA No. 112357/2021 - WITHDRAWAL OF CASE/APPLICATION
IA No. 91125/2022 - WITHDRAWAL OF CASE/APPLICATION IN I.A. NO.
112357/2021)**

C.A. No. 8605/2010 (IX)

C.A. No. 2504/2022 (III)

C.A. No. 2505/2022 (III)

C.A. No. 2503/2022 (III)

C.A. No. 2511/2022 (III)

C.A. No. 2530/2022 (III)

C.A. No. 2522/2022 (III)

IA No. 124343/2021 - APPLICATION FOR SUBSTITUTION

C.A. No. 2516/2022 (III)

C.A. No. 2521/2022 (III)

C.A. No. 2531/2022 (III)

C.A. No. 2523/2022 (III)

C.A. No. 2528/2022 (III)

C.A. No. 2513/2022 (III)

C.A. No. 9335/2013 (III)

C.A. No. 2515/2022 (III)

Date : 09-02-2023 These matters were called on for hearing today.

**CORAM : HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE MANOJ MISRA**

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Mr. Narender Pal Sharma, Adv.
Mr. Amit Kumar Chawla, Adv.
Mr. Ravish Kumar Goyal, Adv.
Mr. Madhvi S. Sawnt, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard Mr. Shyam Divan, learned senior counsel for the
respondent(s) for forty minutes.

Arguments concluded.

Judgment reserved.

Written submission(s) confined to what has been crystallized
in the Court is permitted to be filed by Monday i.e. 13.2.2023.

(RASHMI DHYANI PANT)
COURT MASTER

(POONAM VAID)
COURT MASTER